

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **12.09.2022** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No 331/2022 & IA No 739,740/2022	P PBafna Ventures Pvt Ltd VS Punjab National Bank <b>With</b>	Kaushik Ramaswamy	Y.Suryanarayana
2.	Comp App (AT)(Ins) No 332/2022 & IA No 741,742/2022	P PBafna Ventures Pvt Ltd Vs Kotha Venkata Rao	Kaushik Ramaswamy	Y.Suryanarayana
3.	Company Appeal(AT)(Ins) No 330/2022	Mr. Sethuraman Mahadevan VS Ozone Urbana Infra Developers Pvt Ltd	Raj kumar jhabakh	
4.	Company Appeal(AT)(Ins) No 334/2022	The Regional provident Fund Commissioner and Recovery Officer VS M/s. Adept Technology Pvt Ltd. rep. by Mr. Ashok Seshadr	S.Vidya	
5.	Company Appeal(AT)(Ins) No 286/2022 & IA No 601/2022	S Vasudevan VS Amit Chandrakant Vaishnav	A.S.Arvind	

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH)(Ins) No. 198/2021 & IA No 401,402/2021	G. Ramakrishna Reddy Vs Manjeet Bucha&anr	V. M. Kannan Ramasubramaniam Raja	Manjeet Bucha IRP RojanRajasekaran

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App(AT) No 76/2022 & IA No 722,723,752/2022	Hyde Engineering + Consulting Inc Vs Karan Manocha	Pawan Jhabakh	Shireen Sethna Baria
8.	Comp App (AT)(Ins)No 323/2022 & IA No 682/2022	Mr. Nazeer Ahmed Vs State Bank of India	G.Sridhar	
9.	Comp App (AT)(CH) No. 13/2022 & IA.No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Aiswarya James	Anil D Nair & Associates-R1 SVJS Associates- R8 Notice Served on R3,R4,R5,R6-10/03/2022 R2,15/03/2022

				R7-14/03/2022 R10-09/03/2022
10.	Comp App (AT)(CH)(Ins) No. 95/2022 & IA No. 221&222/2022	R.V.Tyagarajan Vs State Bank of India	R.Parthasarathy	M.L.Ganesh R1
11.	Comp App (AT)(INS) No.43/2022 IA NO 91/2022	Bank of India Vs Mr. CA G.V. Ravikumar	Mr. F.B. Benjamin George, Mr. Akshayya Benjamin Ms. Maria Rose, Ms. Shilpa J	Mrs. Deepa Mariappan, Advocate For Mr. B. Dhanaraj, Caveator for R1
12.	Comp App (AT)(CH)(INS)No.331/2021 ( IA NO.684, 683/2021 & IA NO.248/2022)	Viceroy Hotel Employees Union Vs KarucholaKoteswara Rao <b>With</b>	Ms. Varsha Balasubramaniam	Mr. Ravi Rajagopalan for R1 Mr. Shabeer Ahamed for R2, Mr. Rohit Gupta for R4
13.	Comp App (AT)(CH)(INS) No. 338/2021 IA NO 697,696/2021 & IA NO 387/2022	A V Seshakumar Reddy Vs Viceroy Hotels Limited	Mr. Varsha Balasubramania m For Mr. Satish Parasaran	Mr. Ravi Rajagopalan- R1 Ms. Shaheda Madraswala-R2 Mr. Shabeer Ahmed
14.	Comp App (AT)(CH)(Ins) No. 129/2022 & IA No. 307,408/2022/2022	NanadamuriMeenalatha, ErstwhileDirector of Vantage Spinners Pvt. Vs The Cotton Corporation of India Limited and Anr.	R. Avinash Krishnan Rav	Mano Ranjani
15.	Comp App (AT)(CH)(Ins) No. 136/2022 & IA No.323/2022	International Asset Reconstruction Co.Pvt Ltd Vs Erst While Committee of Creditors &Anr	TK Bhaskar	Ravicharan R2

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT)(CH)(Ins) No. 333/2021	Sree Ganesh Constructions Vs IVRCL Ltd Represented by Suntanu Sinha Liquidator	Y. Suryanarayana	Nirav Shah
17.	Comp App (AT)(CH)(INS) No.325/2021 ( IA.NO 151, 675,674/2021, IA NO 26/2022)	International Asset Reconstruction Company Pvt Ltd Vs Viceroy Hotels Limited (In CIRP)	Ms. Varsha Balasubramaniam	Mr. Ravi Rajagopalan-R1, Mr. Rohit Gupta-R3

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

1. For VC Link – [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)